

J

ITEM NO.72

REGISTRAR COURT.2

SECTION II

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 2177 OF 2010

BEFORE THE REGISTRAR SUNIL THOMAS

ABDUL SAMAD & ORS.

Appellant (s)

VERSUS

STATE OF U.P.

Respondent(s)

(With office report)

Date: 19/07/2012 This Appeal was called on for hearing today.

For Appellant(s) Mr. Shashi Ranjan,Adv.
Mr. Dharmendra Kumar Sinha,Adv.

For Respondent(s) Mr. W.A. Nomani,Adv.
Mr. C.L. Sahu,Adv.

Mr. Anuvrat Sharma ,Adv
Ms. Alka Sinha,Adv.

UPON hearing counsel the Court made the following
O R D E R

Both sides granted time for filing additional documents.
List the matter on 6.9.2012.

|
|s

|
|

|(SUNIL THOMAS)
|Registrar

|
|